

### PENDENCY REPORT AS ON 20-04-2022

SI No.	Case Type	Total
1	ABLAPL- Anticipatory Bail	6475
2	ADMLS-Admiralty Suits.	10
3	AHO-Appeal Against High Court Order.	30
4	Application Us 34 of the Act involving International Commercial Arbitration	2
5	ARBA-Appeals under Indian Arbitration Act.	260
6	ARBP-Petitions under Indian Arbitration Act.	101
7	AS-Admiralty Suit.	1
8	BLAPL-Bail Application.	5078
9	CEREF-Reference under Central Excise Act.	19
10	CMAPL-Miscellaneous Applications.	2792
11	CMPAT-Company Act.	84
12	CMP-Civil Miscellaneous Petition	2386
13	COA-Appeals against judgement in Comp.Pet.	18
14	COAPL-Appl.in pending Proceeding(Comp. Act.)	2
15	CONTAC-Appeals against orders in Civil Contempt	10
16	CONTAR-Appeals against orders in Crl.Cont.mater	1
17	CONTC-Cotempt of Court Cases (Civil contempt)	8429
18	Contempt Petition in Berhampur Bench	2
19	Contempt Petition in Bhubaneswar Bench	315
20	Contempt Petition in Cuttack Bench	478
21	Contempt Petition in Sambalpur Bench	5
22	CONTR-Proceeding relating to Criminal Contempt	122
23	COPET-Orginal Petition (Companies Act.)	129
24	CRA-Criminal Appeals	1017
25	CRLA-Appeal against Judgement/Sentence.	10322
26	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1431
27	CRLMA-Other Miscellaneous Application.	713
28	CRLMC-Appl.under Sec.482 Cr.P.C.	10929
29	CRLMP-Criminal Miscellaneous Petition	741
30	CRLREV-Criminal Revision.	9235
31	CRLTR-Original Trial.	1
32	CRMC-Criminal Miscellaneous Case	24
33	CRP-Revision Petition.	160
34	CRREV-Criminal Revision	247
35	CS(OS)-Civil suits.	1
36	CUSREF-Reference under Customs Act.	3
37	CVA-Civil Appeals	3
38	CVREV-Civil Revision.	34
39	CVRVW-Civil Review.	19
40	DSREF-Confirmation under Sec.336 Cr.P.C.	3
41	EC-Execution Case.	2
42	ELA-Appeals from Judgement in Election Pet.	14
43	ELPET-Election Petitions.	26
44	EXFA-Execution First Appeal.	3
45	EXOS-Execution Application.	4

46	EXP-Execution Petition.	22
47	FA-First Appeal	1086
48	FAO-First Appeal from Orders.	3282
49	FA(OS)-FA from Judgement in original suits.	1
50	GA-Government Appeals	112
51	GCRLA-Government Appeals	416
52	GUAP-Pet. under Guardianship and Wards Act.	13
53	IP(M)-Main Petition (Insolvency Act.)	1
54	ITA-Appeals Income-tax	258
55	JCRA-Jail Criminal Appeals	15
56	JCRLA-Jail Criminal Appeal	1217
57	JCRLRV-Jail Criminal Revision.	12
58	JCRMC-Jail Criminal Misc.Case.	1
59	LAA-Appeals (Land Acquisition Act)	993
60	LAREF-References (Land Acquisition Act)	1
61	LPA-Letters Patent Appeals.	25
62	MACA-Motor Accident Appeals.	6259
63	MAC-Motor Accident Claims.	1
64	MA-Miscellaneous Appeals	100
65	MATA-Matrimonial Cases (Appeals)	1024
66	MFA-FA against Spl. Jurisdiction Cases.	7
67	MJC-Misc.Judicial Case.	59
68	MSA-SA from judgements in Misc. Cases.	94
69	OCRMC-Original Crl. Miscellaneous Case	99
70	OJC-Original Jurisdiction case (Writ)	1175
71	OREF-References.	1
72	OS-Original Suit.	1
73	OTAPL-Other Tax Applications.	116
74	OTC-Other Tax Case.	5
75	OVTA-Tax Appeal Under OVAT Act.	2
76	RCFA-First Appeals(Rent Control Matters)	1
77	Review Petition in Berhampur Bench	2
78	Review Petition in Bhubaneswar Bench	114
79	Review Petition in Cuttack Bench	191
80	Review Petition in Sambalpur Bench	3
81	RFA-FA from Judgement and Decree in Suit	2151
82	RPFAM-Revision US 19 of Family Court Act.	1633
83	RSA-Second Appeal from Judgement and Decree.	6722
84	RVWPET-Review Petition.	2169
85	SAO-Second Appeal from Appellate Order.	218
86	SA-Second Appeal	2244
87	SCLP-Pet.for leave to appeal to Supreme Court	1
88	SJC-Special Jurisdiction Case (Tax Matters)	171
89	SM-Suo Motu.	44
90	SPA-Sp.Appeal before DB ...	1
91	STAPL-Appl.for direction to make a reference.	1
92	STREV-Sales Tax Revision.	1309
93	TA-Tax Appeal	11
94	TEST-Testamentary Cases.	1

95	TREV-Tax Revesion	88
96	TRPCRL-Transfer Pet.for transfer a CrI.Proc.	316
97	TRP(C)-Transfer Petition under Sec.14 Cr.P.C.	831
98	WA-Appeals before DB against SB Judgement	4433
99	WPC(OAB)-Original Application in Berhampur Bench	64
100	WPC(OAC)-Original Application in Cuttack Bench	12642
101	WPC(OA)-Original Application in Bhubaneswar Bench	5384
102	WPC(OAPC)-Original Application (Provisional) in Cuttack Bench	504
103	WPC(OAPPC)-Original Application Permission Petition in Cuttack	186
104	WPC(OAPP)-Original Application Permission Petition in Bhubaneswar	4
105	WPC(OAS)-Original Application in Sambalpur Bench	187
106	WPCRL-Pet.UA.226 for Writ of Habeas Corpus.	408
107	WPC(TAC)-Transfer Application in Cuttack Bench	222
108	WPC(TA)-Transfer Application in Bhubaneswar Bench	9
109	WPC(T)-Temporary Number in Bhubaneswar	36
110	WP(C)-Writ Petition under Art.226 and 227.	69369
<b>Grand Total</b>		<b>189749</b>